

IN THE NATIONAL COMPANY LAW TRIBUNAL : NEW DELHI
COURT-III

(IB)-247(ND)/2017

IN THE MATTER OF:

M/s. Adacts Digital (P) Ltd.

... PETITIONER

Vs.

Mobigossip Infotech (P) Limited

.. RESPONDENT

SECTION :

Under Section 9 of IBC Code, 2016

Order delivered on 14.9.2017

Coram :

R. VARADHARAJAN,

Hon'ble Member (Judicial)

For the Petitioner/Applicant

: Mr. Ujjwal Kumar, Advocate

Mr. Siddharth S. Dev, Advocate

For the Respondents

: Mr. Kshitij Kumar, Advocate

ORDER

Learned Counsel for the parties are present. Heard both the parties.

Order reserved.

Sd-

(R. VARADHARAJAN)
MEMBER (JUDICIAL)

Surjit

14.9.2017